

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4248**  
ANSWERED ON 26/03/2025

**CONVERGENCE OF COMPONENTS OF PM-KUSUM IN AGRICULTURE  
INFRASTRUCTURE FUND**

4248. SHRI HANUMAN BENIWAL

Will the minister of new and renewable energy be pleased to state:

- (a) whether the Government proposes the convergence of Component-A of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the Agriculture Infrastructure Fund;
- (b) if so, the time by which it is likely to be done and if not, the reasons therefor;
- (c) whether the Union Government has received any proposal from the Government of Rajasthan in this regard; and
- (d) if so, the details of the action taken by the Government on the said proposal till date?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) & (b) The inclusion of Component A of PM KUSUM under Agriculture Infrastructure Fund (AIF) has been notified by Ministry of Agriculture & Farmers Welfare in their AIF Guidelines vide letter dated 10.09.2024. Currently, all the three Components of the PM KUSUM scheme are covered under AIF.

(c) & (d) The PM-KUSUM scheme is a demand driven scheme and capacities are allocated based on demand received from the States/UTs.

As per the demand received from the State of Rajasthan, a total of 6,550 MW has been allocated to the state under Component A of the scheme.

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